

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 30.06.2020**

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S 836/2011	11) O.S 666/2014
2) O.S 1176/2014	12) O.S 936/2014
3) MIS. 6/2015	13) O.S 1320/2014
4) O.S 540/2015	14) O.S 952/2015
5) O.S 1264/2015	15) O.S 1270/2015
6) O.S 150/2016	16) O.S 1418/2015
7) MIS. 6/2017	17) O.S 1516/2015
8) O.S 1264/2017	18) O.S 14/2016
<b>HEARING</b>	19) O.S 744/2018
9) O.S 1342/2019	20) O.S 586/2019
10) O.S 108/2020	

S/d.  
IInd Additional Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.